

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-165/2014/ 541 /A**

From :- Smti.Jayashree Bora,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge  
Sonitpur.

Dated Guwahati the <sup>28</sup> 28 January, 2025

Sub: **Station leave.**

Ref:- Your letter No.DJ(S) 351, dtd. 24.01.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning till the evening of 25.01.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/ 542 /A, dated** , 28-01-2025

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*[Handwritten initials]*